

Status Report in Original Application No. 458/2023 titled as Prakash Yadav Versus State of Haryana in Hon'ble National Green Tribunal, Principal Bench, New Delhi.

1. BACKGROUND

Hon'ble NGT vide order dated 02.08.2023 in Original Application No. 458/2023 titled as Prakash Yadav Versus State of Haryana passed following direction:-

1. *The grievance in the present application is regarding illegal dumping of dry and wet household garbage lifted through door-to-door collection by Dharuhera Municipality at main gate of Rajiv Gandhi Sports Stadium located in Industrial Area Dharuhera and also leaving of stray cattle caught from other areas there. Due to emission of foul smell and also pollution caused the sports persons and residents of the locality are suffering from breathing problems. Due to foul smell and pollution the sports persons are forced to leave the Stadium. Complaints were made to the concerned authorities but no action has been taken.*
2. *Prima facie, the averments made in the application raise questions relating to environment arising out of the implementation of the enactments specified in Schedule I to the National Green Tribunal Act, 2010. In view of the averments made in the application, we consider it appropriate that a Joint Committee be constituted to verify the factual position and take appropriate remedial action. Accordingly, we constitute a Joint Committee comprising of Haryana State Pollution Control Board (HSPCB) and District Magistrate (DM), Rewari and direct the same to meet within one week, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and take appropriate remedial action by following due course of law. The Committee shall also report regarding compliance of MSW Rules, 2016, waste generation, processing and management of legacy waste, if any, in quantifiable terms. The State PCB will be the nodal agency for coordination and compliance.*

2. DETAIL OF INSPECTION

- I. In compliance of the Hon'ble NGT order dated 02.08.2023, Joint Committee consisting of below mentioned officers from District Administration, Rewari and State Pollution Control Board inspected the site of Municipal Solid Waste processing facility at Village Garibnagar, Dharuhera for fact findings on 11.10.2023 & 27.10.2023:-

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|----|------------------------------------|-------------|
| 1. | Sh. Swapnil Ravindra Patil | ADC, Rewari |
| 2. | Sh. Harish Kumar, Regional Officer | HSPCB |
| 3. | Smt. Anju Rani, Scientist 'B' | HSPCB |

3. Observations of the Joint Committee

During inspection, following observations were made by the Joint Committee:-

1. Municipal Committee Dharuhera has installed solid waste processing facility at Village Garibnagar for Dharuhera town of capacity 100 TPD through trammel machine technology and municipal solid waste of approx. 19.50 Tons is being processed daily.
2. There are 17 Nos. of wards in the Dharuhera town for which Municipal Committee Dharuhera is engaged in door to door collection of solid waste through motorized vehicles, containerized tricycles/handcarts etc.
3. The work for door to door collection and operation of processing/treatment of solid waste is allotted by Municipal Committee Dharuhera to M/s Balwan & Company and agreement between them has been executed on 28.01.2023.
4. The waste processing was observed with the help of trommel machine.
5. During site visit on dated 11.10.2023, Solid Waste of approx. 300 MT was found at site and foul smell was observed. No waste was found in front of the main gate of the stadium or on the passage towards stadium. (Photographs taken on 11.10.2023 are attached as **Annexure R/1**)

4. Action Taken:-

During site visit by joint committee on 11.10.2023 directions were issued to Municipal Committee Dharuhera to process the waste lying at site at earliest. During site visit on 27.10.2023, it was observed that waste lying at site was processed. (Photographs taken on 27.10.2023 are attached as **Annexure R/2**)

5. Status of solid waste management at Dharuhera

Municipal Committee Dharuhera vide letter dated 12.10.2023 (**Annexure R/3**) submitted status of Solid Waste management in Dharuhera as follow:-

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- i) Solid waste processing facility is installed at Village Garibnagar for Dharuhera town of capacity 100 TPD through trammel machine technology and daily solid waste of approx. 19.50 Tons is being processed.
 - ii) As per Municipal Committee Dharuhera, there is generation of municipal solid waste of Dharuhera town in the tune of around 19-20 Tons per day.
 - iii) There are 17 Nos. of wards in the town for which Municipal Committee Dharuhera is engaged in door to door collection of solid waste through motorized vehicles, containerized tricycle/handcart etc.
 - iv) The work for door to door collection and operation of processing/treatment of solid waste is allotted by Municipal Committee Dharuhera to M/s Balwan& Company and agreement between them has been executed on 28.01.2023.
 - v) The segregation of dry waste is being done at MRF center. The further segregation and processing is being done through trammel machine at site.

6. RECOMMENDATIONS

1. Municipal Committee, Dharuhera should increase the height of wall towards the stadium and plantation be done along this wall in consultation with forest department.
2. There should be more emphasizes on usage for deodorizer to control the smell inside/outside the solid waste processing unit.
3. There should be regular cleaning and sweeping of the road in and around solid waste processing site.
4. The Municipal Committee Dharuhera should prepare action plan for disposal of inert waste, RDF, compost etc. by executing appropriate agreement with authorized vendors in this regard.

In view of above, status report is being submitted for kind consideration of this Hon'ble Tribunal, please.


Dr. Anju Rani, Scientist,
'B' HSPCB, Rewari


Sh. Harish Kumar,
Regional Officer,
HSPCB, Rewari


Sh. Swapnil Ravindra Patil
ADC, Rewari















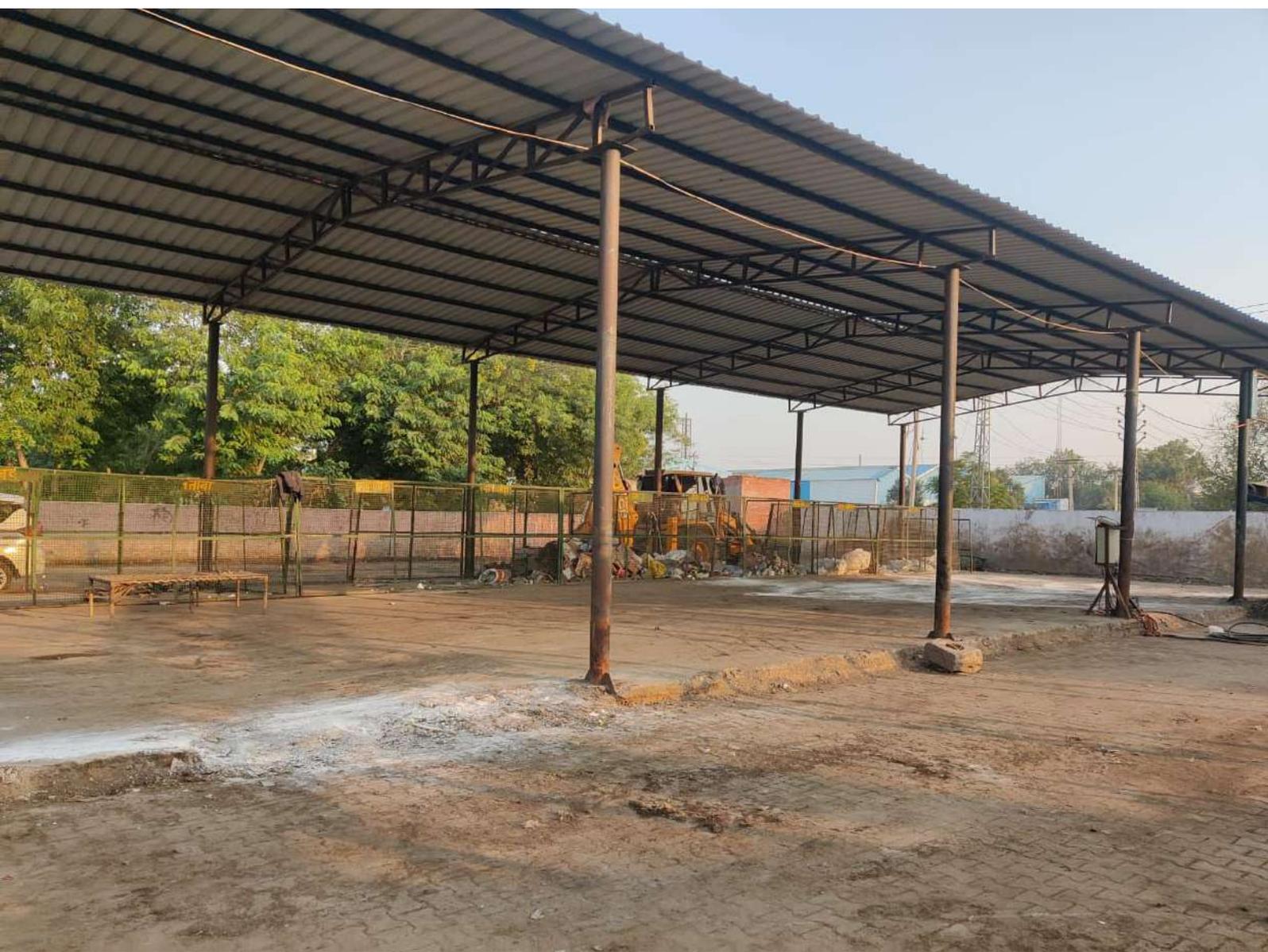
















MUNICIPAL COMMITTEE, DHARUHERA, DISTT- REWARI (Haryana)

Email:-secy.mc.dharuhera@gmail.com

सेवा में

क्षेत्रीय अधिकारी,
हरियाणा, राज्य प्रदूषण नियन्त्रण विभाग,
रेवाड़ी।

क्रमांक MCD/2023/.....SPL-01

दिनांक:- 19-10-2023

विषय:- रिपोर्ट बारे।

उपरोक्त विषय पर आप द्वारा मांगी गई सूचना निम्न प्रकार से है:-

- I. Solid waste processing facility is installed at Village Garibnagar for Dharuhera town of capacity 100 TPD through trammel machine technology and daily solid waste of approx. 19.50 Tons is being processed.
- II. There is generation of municipal solid waste of Dharuhera town in the tune of around 19-20 Tons per day.
- III. There are 17 Nos. of wards in the town for which Municipal Committee Dharuhera is engaged in door to door collection of solid waste through motorized vehicles, containerized tricycle/handcart etc.
- IV. The work for door to door collection and operation of processing/treatment of solid waste is allotted by Municipal Committee Dharuhera to M/s Balwan & Company and agreement between them has been executed on 28.01.2023.
- V. The segregation of dry waste is being done at MRF center. The further segregation and processing is being done through trammel machine at site

सचिव
नगरपालिका, धारुहेडा।